

Dr. Rama Rao : May I know if he has any hand in this Naga trouble ?

Shri Datar : The whole thing is being enquired into ; now he is safe in jail.

Shri Sadhan Gupta : May I know whether any permit is required for going into the Naga Hills ; and, if so, whether any prosecution has been launched for breach of the relevant permit rules ?

Shri Datar : He was arrested before he went into the Naga Hills.

Shri Gidwani : How did he enter India ?

Shri Datar : He entered India in a highly surreptitious manner. He had no passport or anything of the sort. Then he attempted to produce before Government some documents which were forged.

Oil Wells at Naharkatiya

*697. **Shri Debendra Nath Sarma :** Will the Minister of Natural Resources and Scientific Research be pleased to state :

(a) whether drilling of oil-wells of Naharkatiya in Assam would be completed during this year ; and

(b) if so, whether work of refining the crude oil would start during 1956 ?

The Minister of Natural Resources (Shri K. D. Malaviya) : (a) and (b). A statement giving the required information is laid on the Table of the House. [See Appendix IV, annexure No. 24].

Iron Ore

*698. **Shri M. R. Krishna :** Will the Minister of Natural Resources and Scientific Research be pleased to state whether any survey has been conducted in Hyderabad State where it is believed that huge quantity of iron ore is available particularly in the District of Karimnagar ?

The Minister of Natural Resources (Shri K. D. Malaviya) : Yes, Sir. The Geological Survey Department of the State had carried out a survey of the deposits. The Geological Survey of India has now taken the work over and is engaged in general mapping during which it has noted certain deposits in Nanded district and Medak district.

Shri M. R. Krishna : May I know whether it is a fact that if the iron ore available in Hyderabad are utilised by the snow shaft process in conjunction with the locally available coking coal, it would be possible to produce iron and steel. May I know what assistance has been given by the Central Government to the State Government to adopt this procedure and make the iron and steel ?

Shri K. D. Malaviya : I am afraid I cannot reply to that question. It has to be put to the Production Ministry.

Shri M. R. Krishna : Under the First Five Year Plan it appears that Rs. 2 1/2 crores had been set apart for exploration of mineral resources. May I know what amount has been given to the Hyderabad State ?

Shri K. D. Malaviya : There is a clearcut programme for mineral exploration for Hyderabad which was recently put before the Mineral Advisory Board and we are going on that programme. It is difficult for me to give the hon. Member any idea of the financial involvement of the mineral expansion programme of Hyderabad out of this Rs. 2 1/2 crores.

श्रीमती कमलेश्वरिणी शाह : क्या मैं जान सकती हूँ कि पिछले साल देहरी-गढ़वाल में जोड़े और लाम्बे की जो एक लम्बी खान मिली थी, उसकी खोज के लिए सरकार ने क्या कार्रवाई की है ?

Mr. Speaker : This relates to Hyderabad State; is it part of Hyderabad ?

Life Insurance Corporation

*701. **Shri Anrudha Sinha :** Will the Minister of Finance be pleased to state :

(a) the time by which the life Insurance Corporation will be set up ;

(b) the preliminary steps, taken so far for the early setting up of the Corporation; and

(c) the place where its head office will be located ?

The Minister of Revenue and Civil Expenditure (Shri M. C. Shah) : (a). It is expected that the Corporation will be set up with effect from the 1st September, 1956.

(b) Steps as necessary under the laws are being taken to constitute the Corporation in time. Arrangements are also being made to organise the business of life insurance so that, with the establishment of the Corporation, there is minimum disturbance or dislocation in the flow of new business or in the servicing of policy-holders.

(c) It has been decided to locate the Headquarters in Bombay.

Shri Anrudha Sinha : May I know the names of places on behalf of which claims were advanced and representations received for the location of the head offices of the Corporation ? I mean, other than Bombay.

Shri M. C. Shah: Headquarters or head offices?

Shri Anrudha Sinha: Head offices.

Shri M. C. Shah: There will be the Corporation's headquarters at Bombay and there will be five zonal offices and there will also be Divisional offices. We have already proposed 30 and, later on, when we see that the volume of business is more, then, we will increase that number of divisional offices. We propose to have 180 branch offices; that we have already settled. We propose to have 350 branches all over the country, a branch in each district.

Shri Anrudha Sinha: I wanted to know the names of some other places which had also advanced claims for the location of the head offices of the Corporation, not the branch of other offices.

Shri M. C. Shah: Calcutta had made a claim that the headquarters should be there.

Shri H. N. Mukerjee: In view of the public statement made by the Chief Minister of West Bengal last April that Calcutta was going to be the headquarters of the Life Insurance Corporation, may I know if that statement was made by the Chief Minister on his own behalf or whether he had consultations with the Government of India which have ensued in a different result?

Shri M. C. Shah: The Chief Minister of West Bengal had written letters to the then Finance Minister and also to the Prime Minister. All the factors necessary for locating the headquarters were considered fully and, after consideration, it has been decided that the headquarters should be at Bombay. I have got all these; they are two long pages. If permitted, I will read the whole out.

Mr. Speaker: Nobody need volunteer any answer.

Shri R. P. Garg: May I know whether all the members of the staff recruited by the various Insurance Companies two years before would be confirmed after the setting up of the Insurance Corporation?

Shri M. C. Shah: As we have given an assurance to both Houses of Parliament that all those who were employees of the various Insurance Companies which are being nationalised will be taken up in the new Corporation, not a single person who was in the employ of any Insurance Company on 19-1-56 will be retrenched. And the question about permanency will also be considered after the Corporation is set up and after all the various branch offices have been established.

Shri Sadhan Gupta: May I know if any decision has been taken about the

pay-scales of the staff after the Corporation has been set up, because it was reported that the Minister himself had said that the pay-scales would be on the model of government pay-scales?

Shri M. C. Shah: We have appointed special committees to go into the pay-scales of the officers, and the lower staff. We have already taken tentative decisions, but not final decisions, with regard to the pay-scales of the lower-paid staff. But, so far as the highly-paid staff is concerned, we have taken decisions and the pay-scales are lower than what were obtaining in the various Insurance Companies.

Centenary Celebration of Universities

***702. Shri Ramachandra Reddi:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that one crore rupees have been sanctioned to each of the Universities of Calcutta, Bombay and Madras towards their Centenary celebrations; and

(b) if so, the broad details on which such amounts will be expended?

The Deputy-Minister of Education (Dr. K. L. Shrimall): (a) Yes, sir.

(b) Expenditure in this connection will be incurred on developments of a permanent nature, such as construction or expansion of buildings, endowment of professorships, scholarships, etc. and no part of the grant will be spent on mere celebration.

Shri Ramachandra Reddi: May I know whether these funds are taken out of the University Grants Commission Funds?

Dr. K. L. Shrimall: Yes, Sir.

Shri H. N. Mukerjee: May I know if these grants of money are in addition to whatever other sums of money which are going to be paid by the University Grants Commission to these three Universities?

Dr. K. L. Shrimall: shall need notice to answer that.

Shri M. K. Moitra: May I know if the Government have advised these Universities to set apart Rs. 25,00,000 out of these grants to be utilised as Reserve Fund?

Dr. K. L. Shrimall: I am not aware of that.

Shri Ramachandra Reddi: May I know whether this expenditure was envisaged when the Budget for 1956-57 was framed?

Dr. K. L. Shrimall: I am not sure whether it was in the Budget, but we make a lump sum available to the University